

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-115**  
**IB-953(ND)/2020**

**IN THE MATTER OF:**

NIMIT SONI

....OPERATIONAL CREDITOR

Vs.

GRADES ENTERTAINMENTS PRIVATE LIMITED

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 05.03.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Appellant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by  
Hon'ble Members.

Put up on 15.04.2021.

  
**(Madhu Narula)**  
**Court Officer**